

COURT-I

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)**

**APPEAL NO. 230 OF 2019 &
IA NO. 771 OF 2019**

Dated : 31st October, 2019

In the matter of:

Odisha Power Generation Corporation Ltd.

.... Appellant(s)

Vs.

Central Electricity Regulatory Commission & Ors.

.... Respondent(s)

ORDER

The Bench did not assemble today. As agreed by the parties, list the matter on **07.01.2020.**

(Court Master)

mk